F.No. H-11016/11/2018-Ad.IVA
Government of India
Department of Revenue
Central Board of Indirect Taxes & Customs
Hudco Vishala Building,
Bhikaji Cama Place, New Delhi-66.
Dated, the 27th February, 2020.

To,

All Chief Commissioners/Pr. Commissioners/Commissioners
All DGs/ADGs under CBIC (as per list attached).

Subject:- Lok Sabha Provisional Unstarred Question Dy. No. 4790 for 26.12.2018
titled “Pending Cases for Pensions” by Dr. Anupam Hazra – reg.

Sir/Madam,

I am directed to refer to this office letter of even number dated 18.12.2018
and subsequent reminders dated 1.11.2019 and 2.12.2019 (copy enclosed) on the
subject mentioned above and to state that the requisite information has not been
received from the various offices.

2. In this regard assurance was given to the Parliament stating “The
information is being collected and will be laid on the Table of the House”. In this
regard extension of time limit was sought up to 28.2.2020 for fulfilment of the said
Assurance vide O.M. dated 18.12.2019. But the requisite information is still
awaited from the various offices. It is therefore, requested that the requisite
information may be furnished to this office immediately, latest by 6.03.2020 for
fulfilment of the Assurance.

3. This may be treated as Most Urgent.

Yours faithfully,

Encl: As above.

(Xavier Toppo)
Under Secretary(Ad.IV/IVA)

Copy to:-
1. CBIC webmaster with a request to upload the letter along with
   enclosures.

(Xavier Toppo)
Under Secretary(Ad.IV/IVA)
To,
All Chief Commissioners/ Pr. Commissioners/Commissioners
All DGs/ ADGs under CBIC

Subject: Lok Sabha Provisional Unstarred Question Dy. No. 4790 for 26.12.2018 tittled "Pending Cases for Pensions" by Dr. Anupam Hazra- reg.

Sir,


2. The text of the Question is reproduced below:-

(a) Number of pending cases for pensions for

(i) Superannuation (ii) disability (iii) family and (iv) others, if any, up to March, 2018 under the goods, service tax and central excise the month after.

(b) Specific reasons for pending of such pension cases dragging for more than six months?

3. It is, therefore, requested that a consolidated and para-wise reply of the above cited Parliament Question alongwith material for note for pad may kindly be sent to this office latest by 20.12.2018 so that consolidated inputs could be furnished to DOPT accordingly.

Encl: As above

Yours faithfully,

(B. Ginkhan Mang)
Under Secretary (Ad. IV A)
Tel. No. 26162673

Copy to:-

(ii) CBIC webmaster with a request to upload the letter along with enclosures.

(B. Ginkhan Mang)
Under Secretary (Ad IV A)
Parliament Assurance
Immediate

F.No. H-11016/11/2018-Ad.IVA
Government of India
Department of Revenue
Central Board of Indirect Taxes & Customs
Hudco Vishala Building,
Bhikaji Cama Place, New Delhi-66.
Dated, the 1st November, 2019.

To,
All Chief Commissioners/Pr. Commissioners/Commissioners
All DGs/ADGs under CBIC.

Subject:- Lok Sabha Provisional Unstarred Question Dy. No. 4790 for 26.12.2018
titled “Pending Cases for Pensions” by Dr. Anupam Hazra – reg.

Sir/Madam,

I am directed to refer to this office letter of even number dated 18.12.2018
(copy enclosed) on the subject mentioned above and to state that the requisite
information has not been received from the various offices.

2. In this regard assurance was given to the Parliament stating “The
information is being collected and will be laid on the Table of the House”. It is
therefore, requested that the requisite information may be furnished to this office
immediately, latest by 11.11.2019, for fulfilment of the Assurance.

Yours faithfully,

Encl: As above.

(Xavier Toppo)
Under Secretary(Ad.IV/IVA)

Copy to:-
1. The Additional Director General, Directorate General of Human
Resource Development (HRM), Customs and Central Excise, 507,
Deew Shikha, Rajendra Place, New Delhi-110008 for necessary action.
2. CBIC webmaster with a request to upload the letter along with
enclosures.

(Xavier Toppo)
Under Secretary(Ad.IV/IVA)

Issued with Speed Post & e-mail.
To,
All Chief Commissioners/Pr. Commissioners/Commissioners
All DGs/ADGs under CBIC (as per list attached).

Subject: - Lok Sabha Provisional Unstarred Question Dy. No. 4790 for 26.12.2018
titled “Pending Cases for Pensions” by Dr. Anupam Hazra – reg.

Sir/Madam,

I am directed to refer to this office letter of even number dated 18.12.2018
and subsequent reminder dated 1.11.2019 (copy enclosed) on the subject
mentioned above and to state that the requisite information has not been received
from the various offices.

2. In this regard assurance was given to the Parliament stating “The
information is being collected and will be laid on the Table of the House”. It is
therefore, requested that the requisite information may be furnished to this office
immediately, latest by 06.12.2019, for fulfilment of the Assurance.

3. This may be treated as Most Urgent.

Yours faithfully,

Encl: As above.

(Xavier Toppo)
Under Secretary(Ad.IV/IVA)

Copy to:-
1. CBIC webmaster with a request to upload the letter along with
enclosures.

(Xavier Toppo)
Under Secretary(Ad.IV/IVA)
List of All Chief Commissioners/Pr. Commissioners/Commissioners/All DGs/ADGs Under CBIC

**Directorate General**

1. DG Analytics and Risk Management
2. DG Safeguards
3. DG Goods and Service Tax
4. DG Vigilance

**Directorates**

1. Directorate of Data Management
2. Directorate of International Customs

**Zonal Chief Commissioners of GST**

1. Panchkula Zone
2. Pune Zone
3. Ranchi Zone
4. Visakhapatnam Zone

**Zonal Chief Commissioners of Customs**

1. Ahmedabad Zone
2. Bengaluru Zone
3. Delhi Zone
4. Delhi (Prev.) Zone
5. Patna (Prev.) Zone
6. Tiruchirappalli (Prev.) Zone